

(c) A total amount of Rs. 2,69,08,707 was spent by the Central Government for organising the three sammelans, the details of which are as under:

New Delhi	:	Rs.	2,28,98,707
Calcutta	:	Rs.	20,00,000
Bangalore	:	Rs.	20,10,000

The details of expenditure incurred by the Government of West Bengal and Karnataka are not available.

(d) The major recommendations of the Sammelans include the following:

- (1) Uniform legal provisions for Panchayati Raj Institutions throughout the country;
- (2) Regular elections to Panchayati Raj Institutions;
- (3) Adequate reservation for Scheduled Castes, Scheduled Tribes and Women in Panchayati Raj Institutions.

A Constitution Amendment Bill for revitalisation of Panchayati Raj Institutions, based mainly on the above recommendations and findings, was introduced in the Lok Sabha in the month of May, 1989.

[English]

#### **Widening of National Highway No. 17**

4627. PROF. GOPALRAO MAYEKAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether there is any proposal for widening and improvement of Colvale-Malpe

and Patradevi-Akeri Sections of National Highway No. 17 in view of increased vehicular traffic on this route; and

(b) if so, the details thereof?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) and (b). Yes, Sir. The widening of NH 17 from Colvale to Malpe has been sanctioned including the Colvale Bridge. The reach from Malpe to Patradevi is already two-lane. Out of 18 Km length from Patradevi to Akeri, 13.5 Km have already an intermediate width carriageway (5.5 m wide), while the balance 4.5 Km are still single-lane (3.75 m carriageway). Double-laning of the stretch from Patradevi to Akeri will depend on availability of resources in VIII Plan and overall priorities.

#### **Funds for Soil Conservation Projects**

4628. SHRI BASAVAPUNNAIAH SINGAM: Will the Minister of AGRICULTURE be pleased to state:

(a) the allocation of funds made for soil conservation projects during 1989-90 and 1990-91, State-wise, and the districts where such projects are to be undertaken;

(b) whether any proposals have been received from the State Governments in this regard; and

(c) if so, the details thereof, State-wise and action taken thereon?

THE DEPUTY PRIME MINISTER AND THE MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) Major programmes of soil and water conservation are undertaken as integral part of State Plan. Central Government have also been assisting the State Governments in implementation of various soil and water conservation programmes. Important on-going soil and water conserva-